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[COUNCIL]

to Questions

inform him that they are to the extent of Rs. 270 lakhs by way of subsidy and Rs. 167 lakhs by way of loan. The payments are to be made during the current year as the stage which entitles them to earn subsidy would be reached.

SHRI S. N. MAZUMDAR: May T know the actual amount which has been utilised so far for construction of houses under this scheme?

SARDAR SWARAN SINGH: This is the amount that has been advanced by way of loan; the actual expenditure is much more than that because loans have been given after construction had reached a particular stage. There is always a lag between the actual expenditure and the amount of loan advanced.

SHIFTING OF OFFICES OUT OF DELHI

*147. Shri GOVINDA REDDY: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether any offices are proposed to be shifted out of Delhi; and

(b) if so, the particulars of such offices and the places to which they are proposed to be shifted?

THE MINISTER FOR WORKS. HOUSING SUPPLY (SARDAR AND SWARAN SINGH): (a) and (b). It is proposed to shift out of Delhi such offices as are not integral parts of the Secretariat and whose location outside Delhi is feasible. Which offices should be thus moved out to which places is under consideration.

SHRI GOVINDA REDDY: May τ know since how long this subject has been under the consideration of the Government?

SARDAR SWARAN SINGH: For a pretty long time, at least for the past three or four years.

SHRI GOVINDA REDDY: Is it true that the Government are willing to transfer these offices but that the establishments are not willing to go out?

SARDAR SWARAN SINGH: I must admit that there is a certain amount of reluctance on the part of the various establishments in the matter of moving out of Delhi but steps are being taken to sort out the cases where we could take a firm decision with regard to the moving out of offices without detriment to the efficiency of work.

SHRI V. K. DHAGE: What are the places which are under the consideration of the hon. Minister?

SARDAR SWARAN SINGH: I gave a list during the last session.

SHRI M. VALIULLA: What are the offices that are to be shifted out?

MR. CHAIRMAN: "All these matters are under consideration"—that is what the Minister says.

PROF. G. RANGA: Is it not a fact, Sir, that the previous list of the various offices to be shifted out of Delhi was prepared and decided upon by the Cabinet itself?

SARDAR SWARAN SINGH: I do not know, Sir, what the import of this question is. The decision of the Government is the decision of the Government, whether it is approved by the Cabinet or by the Ministry.

PROF. G. RANGA: A decision was taken earlier and a list was prepared.

SARDAR SWARAN SINGH: I have already said, Sir, that a decision was taken with regard to as many as nineteen offices that they should move out. Later on, points were raised on behalf of these various Ministries that it would not be conducive to efficiency if those offices moved out. So, those decisions had to be suspended and we could not actually move out more than four offices.

MEETINGS OF THE CENTRAL WATER AND POWER COMMISSION

*148. SHRI GOVINDA REDDY: Will the Minister for IRRIGATION AND POWER be pleased to state the number of meetings held by the Central Water and Power Commission in the year 1952-52 and up to October this year?